

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3510
ANSWERED ON:26.04.2012
MULTI-SECTORAL DEVELOPMENT PROGRAMME
Thakor Shri Jagdish

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the aims and objectives alongwith the rules and regulations of 'Multi-Sectoral Development Programme' has been well circulated and published in the media;
- (b) if so, the details thereof;
- (c) whether the Union Government is aware about the irregularities in selection of beneficiaries in some States including Assam;
- (d) if so, whether the Union Government has any proposal to constitute a district level committee with the all the elected public representatives such as MLAs, MPs, etc. for selection of beneficiaries and schemes;
- (e) if so, whether the Union Government is considering for bringing the scheme for monitoring under the existing District Level Vigilance and Monitoring Committee; and
- (f) if so, the details thereof and the basis of selection and the list of the area?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b): The booklets containing guidelines alongwith aims and objectives of Multi-sectoral Development Programme (MsDP) have been circulated to the States/UTs. It is also available on the website of the Ministry of Minority Affairs viz www.minorityaffairs.gov.in Advertisements on MsDP were also released in print and electronic media from time to time during the 11th Five Year Plan period.

(c) : No instance of irregularities in selection of beneficiaries in Assam has come to the notice of the Ministry.

(d) to (f): The District Level Committee for the PM's New 15 Point Programme prepares the MsDP Plan for the district considering the development deficit, non duplication of the project, outcomes and benefits, land availability, intended target groups etc. Such Plan consists of projects related to primary/secondary education, health, sanitation, housing etc. for improving socio-economic parameters in the districts. Priority is given to projects proposed to be located in villages/blocks/localities having a substantial minority population. The District Level Committees and State Level Committees for the Prime Minister's New 15 Point Programme, which includes public representatives such as MLAs and MPs have been given the responsibilities for monitoring the implementation of MsDP.